

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

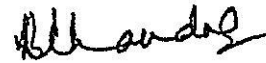
Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

S. No.	Name & Emp. Code of the Official	From	To
1.	Sanjay Kumar EC: 11509	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Aggarwal, Ld. PD & SJ Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Kumar Aggarwal, Ld. PD & SJ Distt: South Saket
2.	Uday Singh Meena EC: 19395830	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Aggarwal, Ld. PD & SJ Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Kumar Aggarwal, Ld. PD & SJ Distt: South Saket
3.	Sanjeev Kumar Shukla EC: 47498757	Desg: Peon Role: Orderly Posting: In the Court PS Office of Sh. Sanjeev Kumar Aggarwal, the then, Ld. PD & SJ Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the PS Office of Sh. Sanjeev Kumar Aggarwal, Ld. PD & SJ Distt: South Saket
4.	Manoj Kumar EC: 11032/93487451	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gurvinder Pal Singh, the then, Ld. PD & SJ Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rahul Jain, Ld. JMFC-01 Distt: South-East Saket
5.	Seva Singh EC: 39310268 / 11126	Desg: Peon Role: Orderly Posting: In the PS Office of Sh. Gurvinder Pal Singh, the then, Ld. PD & SJ Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Singh Shekhawat, Ld. DJ-03 Distt: Central THC
6.	Manoj Kumar EC: 41266258 / 10594	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Umed Singh, Ld. Principal Judge, Family Courts, (HQs) South-West, Dwarka (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Umed Singh, Ld. PD & SJ Distt: South-East Saket
7.	Rattan Kumar Bhagat EC: 52644478	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Umed Singh, Ld. Principal Judge, Family Courts, (HQs) South-West, Dwarka (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Umed Singh, Ld. PD & SJ Distt: South-East Saket
8.	Mukesh Kumar Rai EC: 10655/98841988	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neelam Singh, Ld. DJ CC-05 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nikhil Chopra, Ld. Principal Judge, (HQs), Family Courts, Dwarka (in diverted capacity)

9.	Ashok Kumar EC: 11513/10776107	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Nikhil Chopra, Ld. Principal Judge, South-East, Saket (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neelam Singh, Ld. DJ CC-05 Distt: South-East Saket
10.	Manmohan Lal EC: 11434209 / 10951	Desg: Farash Role: Orderly Posting: Previously attached with Sh. Rajesh Kumar Singh, Ld. Director (Academics) Delhi Judicial Academy, Dwarka (in diverted capacity)	Desg: Farash Role: Orderly Posting: In the Court of Sh. Rajesh Kumar Singh, Ld. Principal Judge, West, THC (in diverted capacity)
11.	Vishnu Kumar Mirotha EC: 20359286	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Rajesh Kumar Singh, Ld. Director (Academics) Delhi Judicial Academy, Dwarka (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rajesh Kumar Singh, Ld. Principal Judge, West, THC (in diverted capacity)
12.	Sunil Kumar EC: 43712588	Desg: Peon Role: Peon Posting: Office Pool, admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Singh, Ld. DJ-05 Distt: Central THC
13.	Arun Kumar Thaprial EC: 87567269	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Singh, Ld. DJ-05 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Manu Vedwan, Ld. ASJ-02 Spl Judge NDPS Distt: East KKD
14.	Shiv Narayan EC: 18223808 / 11004	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Pooja Suhag, Ld. JMFC MC-03 Distt: Shahdara KKD	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Geetanjali, Ld. ASJ FTC-03 Distt: South-East Saket
15.	Harish Kumar EC: 90392	Desg: Peon Role: Orderly Posting: In the Court of Ms. Geetanjali, Ld. ASJ FTC-03 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Pooja Suhag, Ld. JMFC MC-03 Distt: Shahdara KKD
16.	Sumit Garg EC: 80531044	Desg: Peon Role: Orderly Posting: In the Court of Ms. Pooja Agarwal, Ld. PO MACT-02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manoj Kumar-II, Ld. DJ-01 Distt: South-West Dwarka
17.	Yashbir Singh EC: 92050/65369114	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manoj Kumar-II, Ld. DJ-01 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Pooja Agarwal, Ld. PO MACT-02 Distt: Central THC
18.	Rajiv Kumar EC: 33014315	Desg: Safai-Karamchari Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Safai-Karamchari Role: Orderly Posting: In the Court of Ms. Gowri Ragunath, Ld. JMFC-10 Distt: Central THC

19.	Vinay Malik EC: 87871189	Desg: Peon Role: Orderly Posting: In the Court of Ms. Gowri Ragunath, Ld. JMFC-10 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gopal Singh Chauhan, Ld. DJ-03 Distt: West THC
20.	Abhinav EC: 81898323	Desg: Peon Role: Peon Posting: Bail & Filing Section Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. M K Nagpal, Ld. Principal Judge, South-East, Saket (In diverted capacity)
21.	Vikas Sharma EC: 90864787 / 92100	Desg: Peon Role: Orderly Posting: In the Court of Sh. M K Nagpal, Ld. Principal Judge, South- East, Saket (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ashwani Panwar, Ld. ACJM-04 RACC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 10,14 & 18. They will continue to be in their parent cadre for all purpose.
3. All the Administrative Officers/Branch Incharges of Administration Branches of all Districts, Delhi/New Delhi, are hereby directed to submit the compliance report in respect of the above transfer order, forthwith, so that the same may be transmitted to Administration Branch-III, Central, Tis Hazari Courts, Delhi without delay. The compliance may be communicated either through official correspondence, WhatsApp message, or email, followed by submission of a hard copy in due course, for immediate necessary action.
4. All the above mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.



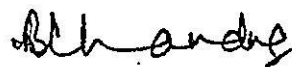
(ANJU BAJAJ CHANDNA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

51380 - 51464
No. ADMIN-III /Central/F.1(3)/P&T/2026

Dated, Delhi the 04 JUL 2026

Copy forwarded for information and necessary action to:-

1. PS Office of the undersigned.
2. Ld. Principal Judge, Family Courts, Dwarka (HQs), New Delhi.
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, (Central), Delhi.
7. The Officers concerned.
8. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules. For uploading on Layers.
10. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI